No.HC/STY/05/2016

HIGH COURT OF KARNATAKA
HIGH COURT BUILDING
BENGALURU – 560 001
DATED: 19 - 01 - 2019

NOTIFICATION

Sub: Submission of sealed quotation for supply of Original HP Laser Jet Pro MFP M477FDW Color Printer Cartridge (Black 410A) (CF410A) by Authorized Dealers of HP

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With reference to the subject cited above, it is hereby notified that this Office desires to purchase Original cartridges for the use of this Office.

Therefore, all authorized venders, in Bengaluru may furnish HP Authorized Dealer Certificate along with Original Equipment Manufacture Certificate (OEMC), the sealed quotation to be addressed to the Registrar General, High Court of Karnataka, Bengaluru for supply of Original HP Laser Jet Pro MFP M477FDW Color Printer Cartridge (Black 410A) (CF410A) on or before 24/01/2019 at 4 P.M. with superscription on the envelop "QUOTATION FOR SUPPLY OF ORIGINAL HP LASER JET PRO MFP M477FDW COLOR PRINTER CARTRIDGE (BLACK 410A) (CF410A)" by clearly mentioning the High Court reference No. and date in your quotation. Belated or unsealed quotation and cover without superscription will be rejected. The quotation may be tendered in the Tappal Branch of the High Court Office. **The sealed quotation will be opened on 25/01/2019 at 4 P.M.** in the presence of the Registrar (Administration). The decision regarding acceptance of quotation is reserved and final. No correspondence or enquiries either in person or over phone in this behalf will be entertained.

Sd/-

(VENKATESH NAIK T)
REGISTRAR (ADMINISTRATION)